

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 204
IB-528/ND/2020**

**IN THE MATTER OF:
M/s. Sun Land Alloys**

....PETITIONER

Vs.

M/s. Kiran Udyog Pvt. Ltd.

....RESPONDENT

**Section
Under Section 9 of IBC**

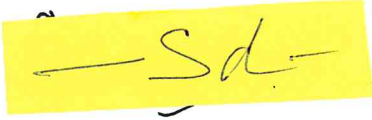
**Order delivered on 15.07.2021
(Virtual Hearing)**

**Coram:
DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational creditor :Mr. Sanyam Jain, Advocate.
For the Respondent/Corporate debtor :Mr. Pranshu Goel, CA.**

ORDER

Heard the submissions made by the Learned Counsels for both the parties. The Learned Counsels for both the parties have expressed their readiness and willingness to argue the matter, therefore, the matter is now posted to **27.08.2021**.


**(Hemant Kumar Sarangi)
Member (T)**


**(P.S.N. Prasad)
Member (J)**

(Meenu)